

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 09

C.P. (IB)/616(MB)2020

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **06.05.2024**

NAME OF THE PARTIES : **Blanket Hospitality Ventures Private**  
**Limited**

**For Applicant** : Adv. Aarti Sonawane a/w Adv. S. M. Algaus  
i/b Argus Partners

**Section 10 of IBC**

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**ORDER**

- 1.This is a transferred matter from Court V.
- 2.Heard the Counsel for the Applicant. **Reserved for Orders.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**